

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1420 of 2019

IN THE MATTER OF:

Karan Gambhir

...Appellant

Versus

SajeveBhushanDeora& Ors.

...Respondents

Present:

For Appellant :

**Mr. Rajiv Bajaj and Mr. Karan Gandhi,
Advocates**

For Respondent:

**Mr. SumeshDhawan, Advocate for R-2
Mr. Saurabh Jain, Advocate for R-1
Mr. Rakesh Kumar and Mr. Ankit Sharma,
Advocates for R-3 & R-4**

With

Company Appeal (AT) (Insolvency) No. 1430 of 2019

IN THE MATTER OF:

DD Real Estate Pvt. Ltd.

...Appellant

Versus

SajevebhushanDeora& Ors.

Liquidator for Forgings Pvt. Ltd.

...Respondent

Present:

For Appellant :

Mr. AkshayRinge and Mr. SaorabhSoni, Advocates.

For Respondent:

**Mr. Rakesh Kumar and Mr. Ankit Sharma, Advocates
for R-3 & R-4
Mr. SajeveBhushanDeora, Advocate for R-1

Mr. SumeshDhawan, Advocate for R-2**

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ORDER

09.01.2020 Post these appeals 'for Orders' on **14th January, 2020.**

Interim order dated 10th December 2019 shall continue till next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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